the Buddhist to protest against the arrest and illtreatment of a Boudh Bhikshu Sanghapala *alias* Dinawala on 4th April, 1970 in connection with the alleged kidnapping of three children by him It was alleged that the police acted rashly and mistreated and humiliated this Bhikshu after implicating him in a false case

CALICUT AERODROME

*508 SHRI B V ABDULLA KOYA Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the progress made so far in connection with the proposed aerodrome at Calicut in Kerala?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH) The project has been approved and the State Government has initiated land acquisition proceedings After these proceedings are completed, other works will be taken in hand to the extent resources can be made available within the Fourth Plan ceiling

पंचवर्षीय योजना में के अन्तर्गत पर्यटकों के लिए सुविधाएं

*509 **श्री मानसिंह वर्मा** : क्या **पर्यटन तथा नागर विमानन मंत्री** यह बताने की कृपा करेंगे कि

(क) भारत मे बदरीनारायण, श्री द्वारका, श्री रामेश्वरम्, कुमारी अन्तरीप (श्री विवेकानन्द रॉक मेमोरियल), मीनाक्षी-मदुरै, वाराणसी और पुरी जैसे प्रसिद्ध तीर्थस्थानो की यात्रा करने वाले भारतीय पर्यटको को पचवर्षीय योजनाओ के अन्तर्गत कौन-कौन सी सुविधाए दी गई है, और

(ख) भारतीय पर्यटको को तीर्थस्थानो, रमणीक तथा ऐतिहासिक स्थानो और पहाडी स्थलो की ओर आकृष्ट करने के लिए सरकार की क्या योजना है ।

†[TOURIST FACILITIES UNDER FIVE YEAR PLANS

*509 SHRI MAN SINGH VARMA Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) the nature of facilities which have been provided under the Five Year Plans to Indian tourists visiting the famous places of pilgrimage in India like Badrinarayan, Shri Dwarka Shri Rameshwaram, Cape Comorin (Shri Vivekanand Rock Memorial) Meenakshi-Madurai, Varanasi and Puri, and

(b) what is the scheme of Government to attract Indian tourists towards pilgrimages, attractive and historical places and hill stations]

पर्यटन तथा नागर विमानन मंत्री (डा० कर्ण सिंह): (क) और (ख) केन्द्रीय सरकार द्वारा स्वय तथा राज्य सरकारो के साथ मिलकर पर्यटन केन्द्रो पर, जिन मे तीर्थ स्थान भी शामिल है, अब तक प्रदान की गई सुविधाओ को दिखाने वाला एक विवरण सभा पटल पर रखा है । [**देखिये** परिशिष्ट LXXII, अनुपत्र सख्या 43] देशीय पर्यटको को प्रदान की जाने वाली सुविधाओ मे पर्यटन कार्यालयो के अतिरिक्त सस्ते आवास/अल्पाहारगृहो/कैन्टीनो, पेय जल और शौच-स्थानादि (टॉयलेट) की व्यवस्था शामिल है । रेल्वे द्वारा पर्वतीय स्थानो की सैर के लिये जाने वाले भारतीयो को विशेष रियायते दी जाती है ।

†[THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH) (a) and (b) A statement of the facilities so far provided by the Central Government and by the Central Government jointly with the State Governments at tourist centres, including places of pilgrimage, is laid on the Table of the House [*See* Appendix LXXII, Annexure No 43] Facilities for home tourists comprise provision of cheap accommodation, cafeterias/canteens drinking water and toilet facilities besides Tourist Bureaux Special concessions are offered by the Railways to Indian tourists for visiting hill stations]

POST-GRADUATE TEACHERS IN PUNJABI

*510 SHRI GURUMUKH SINGH MUSAFIR Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to refer to the answer to Unstarred Question No 866 given in the

† [ ] English translation

Rajya Sabha on the 6th August, 1969 and state :

(a) the number of meetings of the Departmental Promotion Committee of the Directorate of Education, Delhi, which were held since 1961 with their respective dates;

(b) the number of ad-hoc Post-Graduate teachers regularized at each meeting ; and

(c) whether the cases of Post-Grduate teachers (Punjabi) promoted on 1st February, 1961 and 19th September, 1961, were ever put before the Departmental Promotion Committee; if not, *the reasons therefor?*

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) to (c) The requisite information has been called for from the Delhi Administration and will be laid on the Table of the Sabha as early as possible.

केन्द्रीय अनुवाद सेवा

*511. **श्री नवल किशोर :**
श्री गनेशी लाल चौधरी :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या गृह-मन्त्रालय के अधीन एक केन्द्रीय अनुवाद ब्यूरो स्थापित करने अथवा एक केन्द्रीय अनुवाद सेवा गठित करने का कोई प्रस्ताव सरकार के विचाराधीन है;

(ख) यदि हां तो उसका ब्योरा क्या है;

(ग) यदि नहीं, तो अनुवाद कार्य के परिमाण में वृद्धि को देखते हुए अनुवाद कार्य में लगे कर्मचारियों और अधिकारियों की सेवाओं को नियमित रूप देने और उनका एक नियमित संवर्ग बनाने के लिये क्या कदम उठाये जाने का विचार है; और

(घ) भारत सरकार के विभिन्न मन्त्रालयों तथा उनके सम्बद्ध कार्यालयों में अनुवाद का कार्य करने वाले कर्मचारियों और अधिकारियों की संख्या कुल कितनी है, वे अपने-अपने पदों पर कब से कार्य कर रहे हैं और उन्हे मिलने वाले वेतनमानो का पृथक-पृथक ब्यौरा क्या है?

†[CENTRAL TRANSLATION SERVICE

*511. SHRI NAWAL KISHORE :
SHRI GANESHI LAL CHAUDHARY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to establish a Central Translation Bureau or to organise a Central Translation Service under the Home Ministry;

(b) if so, the details thereof;

(c) if not, what other steps are proposed to be taken to regularise the services of the staff and officers engaged in translation work and to create a regular cadre for them in view of the increase in the volume of translation work ; and

(d) what is the total number of staff and officers who are doing translation work in various Ministries and their attached offices in the Government of India and since when they are working on their respective posts and what are the details of the pay-scales drawn by them. separately?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) जी नहीं, श्रीमान ।

(ख) प्रश्न नहीं उठता ।

(ग) अनुमानत: उन कर्मचारियों का उल्लेख किया जा रहा है जिनको अंग्रेजी से हिन्दी और हिन्दी से अंग्रेजी में अनुवाद कार्य के किए नियुक्त किया गया है । ऐसे अनुवाद कार्य के पद प्रत्येक मन्त्रालय/विभाग द्वारा अपनी-अपनी आवश्यकताओं के अनुसार बनाए जातें हैं और अलग-अलग पदों के लिये बनाये गए भर्ती नियमों के अनुसार भरे जाते हैं । चूंकि ये पृथक पद हैं और जब तक नियमित कर्मचारी हिन्दी मे दक्षता प्राप्त नहीं कर लेते हैं तब तक के लिए केवल एक अन्त:कालीन उपाय के रूप में बनाये गए हैं, अत: हिन्दी अनुवाद करने वाले कर्मचारियों के लिए किसी सेवा अथवा संवर्ग के गठन करने का कोई प्रस्ताव नहीं है ।

†[ ] English translation.